

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 59 of 1995

Wednesday this the 11th day of January, 1995

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

P.V.Gopalakrishnan Nair  
(Retired Lower Selection Grade  
Sorting Assistant, Head Record  
Office, Railway Mail Service,  
Trivandrum) Kaithara Veedu, Kudumbonnur,  
Pallichal, Nemom PO, Trivandrum. 20. .... Applicant  
(By Advocate Mr. Thomas Mathew)

Vs.

1. Senior Superintendent, Railway  
Mail Service, Trivandrum Division,  
Trivandrum.
2. Director of Postal Services,  
Headquarters, Trivandrum.
3. Director General, Department of  
Posts, New Delhi.
4. Union of India, represented by  
its Secretary, Ministry of  
Communications, New Delhi. .... Respondents  
(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is  
entitled to be considered for promotion to a higher  
grade with effect from 19.3.93 in accordance with what  
is known as a Biennial Cadre Review Scheme.

2. Learned Senior Central Government Standing  
Counsel appearing on notice agreed that the matter  
deserves examination. Applicant has already made A7  
representation. Counsel for applicant prays that an

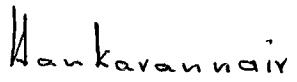
opportunity may be granted to make a more comprehensive representation. We allow applicant to make a comprehensive representation within two weeks of today. If such a representation is received, a reasoned order will be passed thereon within four months of the date of receipt of the representation and the same will be communicated to applicant.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated 11th January, 1995.

  
S.P. BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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